

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).15630/2005

SARDAR KHAN & ORS.

Petitioner(s)

VERSUS

SYED NAJMUL HASAN (SETH) & ORS.

Respondent(s)

(With office Report)

Date: 22/11/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. Santosh Paul, Adv.

Ms. Kaveri Mohan, Adv.

Mr. C.K. Sasi, Adv.

For Respondent(s) Ms. Pratibha Jain, Adv.

UPON hearing counsel the Court made the following

O R D E R

This Court granted two opportunities to respondent Nos. 6 to 8 to file

counter affidavit. Therefore, this Court cannot grant further extension of time to

file counter affidavit.

Respondent No. 2 has filed counter affidavit. The petitioners  
have  
already filed rejoinder affidavit to the counter affidavit.

List the matter before the Hon'ble Court.

(B. Sudheendra Kumar)

Registrar